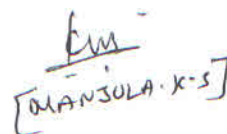


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	Hearing	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergraphics (P) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	MANJULA K.S 9980264329	PETITIONER	 [MANJULA K.S.]

Counsel for petitioner is present. She is directed to comply the relevant provisions of I&B Code and the rules framed thereunder and thereafter only notice will be ordered to the respondent. The petitioner has filed a return cover of notice addressed to the respondent.

List it on 28.06.2017.


MEMBER (J)


MEMBER (T)